

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 86 OF 2015 &  
IA NO. 425 OF 2015**

**Dated: 24<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Western Region Transmission (Maharashtra) Pvt. Ltd. ....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Vishnu Sudersan  
Ms. Sugandha Somani  
Mr. Devashish Marwah

Counsel for the Respondent (s) : Mr. M.S. Ramalingam for R.1  
  
Ms. Ranjan Roy Gawai  
Ms. Samridhi for R-2  
  
Mr. Rishabh Donnel Singh for R-3  
  
Mr. Sandeep for  
Mr. Anand K. Ganesan for R-4

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(I.J. Kapoor )  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**